

श्री मधु सिन्घे : मैं विधेयक को पेश करता हूँ।

INDUSTRIAL DISPUTES (AMENDMENT) BILL*

(Amendment of sections 2, 10 etc.)

श्री मधु सिन्घे (मुंगेर) मैं प्रस्ताव करता हूँ कि औद्योगिक विवाद अधिनियम, 1947 में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947"

The motion was adopted

श्री मधु सिन्घे मैं विधेयक को पेश करता हूँ।

CONSTITUTION (AMENDMENT)

BILL*

(Amendment of the Eighth Schedule)

Shri Inder J. Malhotra (Jammu) I beg to move for leave to introduce a Bill further to amend the Constitution of India

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

Shri Inder J. Malhotra: I introduce the Bill

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 43 and the Seventh Schedule)

डा० गोविन्द बास (जबलपुर) : मैं प्रस्ताव करता हूँ कि भारत के सविधान में

भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The Motion was adopted.

डा० गोविन्द बास : मैं विधेयक को पेश करता हूँ।

HINDU MARRIAGE (AMENDMENT) BILL*

(Amendment of section 5)

श्री प० सा० बाबूपाव (गगानगर) . मैं प्रस्ताव करता हूँ कि हिन्दू विवाह अधिनियम, 1955 में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Chairman: The question is.

"That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955"

The motion was adopted

श्री प० सा० बाबूपाव मैं विधेयक को पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of the Preamble)

श्री क० डे० त्रिपाठी (उन्नाव) मैं प्रस्ताव करता हूँ कि भारत के सविधान में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

*Published in Gazette of India Extraordinary, Part II sect. 2 Dated 7-7-67.